

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1074(KB)2019
IA(I.B.C)/526(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	ICICI BANK LIMITED VS HINDUSTHAN SMALL TOOLS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For Liquidator

Mr. Rahul Auddy, Adv.

Mr. Aditya Goopta, Adv.

Mr. Snehasish Chakraborty, Adv.] For Respondent No. 1 & 2

ORDER

1. Ld. Counsels for the Liquidator present. Ld. Counsel for Respondent No. 1 and 2 present.
2. Ld. Counsels sought for adjournment in this matter.
3. Matter stands adjourned to **24.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH